

Sub. :- Regarding Quotation for Law Books, Bare Acts and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 14-11-2017 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **14-11-2017 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

You should quote the rates of the latest edition of Law Books, Bare Acts and General Books, for which you are required to submit the sample(s). **Without Sample(s) of the Law Books, Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Neelam
31/10/17

(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

ANNEXURE "A"
LIST OF LAW BOOKS, BARE ACTS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
1	LAW OF ARBITRATION	S.D. SINGH	1
2	LAW OF ARMS AND EXPLOSIVES ACT	D.R. PREM	1
3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUNDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	JUSTICE FOR CHILDREN	NINA P NAYAK	2
6	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
7	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
8	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
9	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
10	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
11	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
12	LAW OF ACQUISITION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
13	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
14	DELHI EXCISE ACT	HUIBEDE	1
15	HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS	V.K. VARADACHARI	1
16	HUMAN RIGHTS IN INDIA	V.R. KRISHNA IYER	1
17	INTELLECTUAL PROPERTY RIGHT AND COMPETITION POLICY	STEVEN D. ANDERMAN	1
18	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
19	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
20	THE SEERVAI LEGACY	H.M. SEERVAI	1
21	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2
22	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2
23	MUSLIM WOMENT (PROTECTION OF RIGHTS ON DIVORCE) ACT	V.R. KRISHNA IYER	1
24	LAW, POVERTY AND LEGAL AID : ACCESS TO CRIMINAL JUSTICE	S. MURALIDHAR	1
25	LAW OF TORTS	SALMOND AND HEUSTON	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
26	ANGEL OF DEATH ROW	ANDREA D LYON	2
27	ENVISIONING AND EMPOWERED NATION	A.P.J. ABDUL KALAAM	2
28	NATIONAL GEOGRAPHIC		2
29	PORTRAIT OF AN EXTRAORDINARY MAN	NELSON MANDELA	2
30	THE LUMINOUS SPARKS	A.P.J. ABDUL KALAAM	2
31	WATER	BAPSI SIDWA	2
32	LAW AND LITERATURE (NEW YORK 1925)	BENJAMIN CARDOZO	2
33	BOOK OF MIRDAD	MIKHAL NAIMI (WATKIN PUB)	2
34	LAZYMANS GUIDE TO ENLIGHTMENT	ENLIGHTENMENT	2
35	YOGASAN VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2
36	YOGIK SUKSHAM VIGYAN	DHIRENDRA YOG PRAKASHAN	2
37	MUDRA AVAM PRANAYANAM VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2
38	JUDICIAL PROCESS IN THE COMPARATIVE PERSPECTIVE	MAURO CAPELLETTI	2
39	LAW AND JUSTICE	JUSTICE V.R. KRISHNA IYER	2
40	LECTURES ON CRIMINAL LAW	S. HUDA	1
41	COURTS AND THE CONSTITUTION	JUSTICE CHINNAPPA REDDY	1
42	MISCELLANY AT LAW	JUSTICE HIDAYATHULLAH	2
43	THE INCONVENIENT TRUTH	AL GORE	2
44	EVERY MAN IN HIS HUMOUR	BEN JONSON	2
45	ASHTAVAKRA GEETA (HINDI)	GEETA PRESS	1
46	LAW AND ORDER	C.K. ALLEN	1
47	BASIC SKILLS FOR THE NEW MEDIATOR	ALAN H. GOODMAN (SOLOMON PRESS, 2nd EDITION, 2004)	1
48	BEYOND REASON : USING EMOTIONS AS YOU NEGOTIATE	ROGER FISHER AND DANIEL SHAPIRO (PENGUIN BOOKS, 2006)	1
49	BEYOND WINNING : NEGOTIATING TO CREATE VALUE IN DEALS AND DISPUTES	ROBERT H. MNOOKIN (BELKNAP PRESS OF HARVARD UNIVERSITY PRESS, 2004)	1
50	CHALLENGING CONFLICT : MEDIATION THROUGH UNDERSTANDING	GARY FRIEDMAN & JACK HIMMEISTEIN (AMERICAN BAR ASSOCIATION, 2009)	1
51	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
52	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1
53	PRACTICE OF MEDIATION	DOUGLASS N. FRENKEL AND JAMES H. STARK (ASPEN PUBLISHERS, 2008)	1
54	THE MEDIATOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
55	INCOME TAX ON SALARIES FOR THE FINANCIAL YEAR 2015-2016	SWAMY'S	12
56	DELHI MUNICIPAL CORPORATION ACT	VERMA'S	12
57	THE DELHI PREVENTION OF TOUTING AND MALPRACTICES AGAINST TOURISTS ACT	BARE ACT	12
58	READING LAW : THE INTERPRETATION OF LEGAL TEXTS	SCALIA AND GARNER'S	1
59	REFLECTIONS OF JUDGING	J. RICHARD POSNER (JUDGE)	1
60	LANDMARK JUDGMENTS THAT CHANGED INDIA	JUSTICE ASHOK KUMAR GANGULY	1
61	EVIDENCE MATTERS (SCIENCE, PROOF AND TRUTH IN THE LAW)	SUSAN HAACK	1
62	THE ANNIHILATION OF CASTE	B.R. AMBEDKAR	1
63	DELHI MOTOR VEHICLE RULES	AVAILABLE AUTHOR	6
64	INDIAN SUCCESSION ACT	SANJIVA ROW	6
65	COURT FEES AND SUIT VALUATION	SANJIVA ROW	6
66	LAW OF PARTNERSHIP	S.D. SINGH & J.P. GUPTA	6
67	LAW OF INJUNCTION	C.M. ROW	6
68	COURT FEES AND SUIT VALUATION	BARE ACT	6
69	राजभाषा हिन्दी मानक शब्दावली (अंग्रेजी-हिन्दी)		3
70	कार्यालय भाषा व्यवहार (हिन्दी भाषा में)		3
71	अनुवाद और पारिभाषिक शब्दावली (हिन्दी भाषा में)		3
72	CODE OF CRIMINAL PROCEDURE	SANJIVA ROW & M.L. SINGHAL	2
73	LAW OF CONTEMPT OF COURT AND LEGISLATURE	JUSTICE TEK CHAND	2
74	COURT FEES AND SUIT VALUATION ACT	SANJIVA ROW'S	4
75	THE EMPLOYEE'S COMPENSATION ACT WITH SCHEDULES AND RULES	AIYAR & AIYAR	2
76	LAW OF ELECTRICITY IN INDIA	SARKAR'S	2

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
77	LAW ON ESSENTIAL COMMODITIES	JAI PRAKASH	2
78	IMPLEMENTATION OF BASIC HUMAN RIGHTS	MANOJ KUMAR SINHA	3
79	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT	R.N. CHAUDHARY'S	5
80	GUARDIAN AND WARDS ACT	P.S. NARAYAN	2
81	HUMAN RIGHTS	Y.S. R. MURTHI	2
82	HINDU LAWS	SRINIWASAN	2
83	LAW OF TORT - INCLUDING COMPNSATION UNDER THE CONSUMER PROTECTION	S.P. SINGH	3
84	NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES ACT	R.P. KATARIA'S	5
85	PASSPORT ACT	AVAILABLE AUTHOR	4
86	PREVENTION OF CORRUPTION ACT	A.S. RAMACHANDRA RAO'S	2
87	PREVENTION OF CORRUPTION ACT	GAUR AND SAXENA'S	2
88	A COMPLETE GUIDE TO PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	Dr. PRATAP S. MALIK	2
89	PROBATION OF OF TENDERS ACT	AVAILABLE AUTHOR	2
90	THE RIGHT TO FAIR COMPENSATION AND TRANSPARENCY IN LAND ACQUISITION, REHABILITATION AND RESETTLEMENT ACT, 2013	OM PRAKASH AGGARWALA	5
91	LAW OF LAND ACQUISITION REGULATION AND COMPENSATION	AWASTHI	2
92	LAND ACQUISITION ACT	J.P. AGGARWAL	3
93	LAW OF SALE OF GOODS	AIYAR P. RAMANATHA	2
94	SOCIETIES REGISTRATION ACT	S.C. MITRA'S	2
95	INDIAN SUCESSION ACT	PARAS DIWAN	3
96	WAKFS LAWS IN INDIA	JAFRI'S	2
97	LAW OF WILLS	N.D. BASU'S	2
98	THE SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT ALONG WITH RULES	AVAILABLE AUTHOR	3
99	INCOME TAX ON SALARIES 2017-2018	SWAMY'S	18
100	MEDIATION AND CONCILIATION RULES	BARE ACT	9
101	PUNJAB COURTS ACT	BARE ACT	9
102	RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTION ACT	BARE ACT	5

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
103	THE DELHI URBAN SHELTER IMPROVEMENT BOARD ACT, 2010	BARE ACT	5
104	INCOME TAX ACT	AVAILABLE AUTHOR	6
105	भारत सरकार की राजभाषा नीति (हिन्दी भाषा में)	केन्द्रीय हिन्दी संस्थान, आगरा	3
106	COMPANIES ACT	SETHNA'S	12
107	LAW OF BAILS	P.V. RAMAKRISHNA'S	3
108	LAW OF MAINTENANCE	S.N. AGGARWAL	4
109	RIGHT TO INFORMATION ACT	MAJUMDAR	2
110	LAW OF INJUNCTIONS	C.M. ROW	6
111	MOTOR VEHICLE ACT	JUSTICE RAJESH TANDON	5
112	MOTOR VEHICLES RULES, 1989 ALONG WITH ALLIED MATERIAL	BARE ACT	7
113	DELHI METRO RAILWAY (OPERATION AND MAINTENANCE) ACT, 2002 ALONG WITH ALLIED RULES	BARE ACT	5
114	LEGAL AND ADMINISTRATIVE DICTIONARY (LEGAL AND ADMINISTRATIVE GLOSSARY) ENGLISH TO HINDI		483 (For Residence Library of Judicial Officers of District Courts, Delhi)